# पेनिसिलीन की कीमत

\*५४३. श्री राम सहाय : क्या पेट्रोल स्था रसायन मंत्री वह बताने की कृपा करेंगे कि क्या सरकार पेनिसिलन की कीमत कम करने का विचार रखती है, यदि हां, तो कितनी कमी करने का विचार है श्रीर इस प्रस्ताव को कब कार्योन्वित किया जायेका?

### +[PRICE OF PENICILLIN

\*543. SHRI RAM SAHAI: Will the Minister of Petroleum and Chemicals be pleased to state whether Government propose to reduce the price of penicillin; if so, to what extent and when this proposal will be implement, ed?]

पेट्रोल तथा रक्षायन मंत्रालय में राज्य मंत्री (श्री ग्रो॰ वि॰ ग्रलगेशन) : मौजूदा (पेनिसिलीन) निर्माण करने वालों के विस्तार कार्यक्रमों (expansion programmes) को जिन्हें इस समय कार्यान्वित किया जा रहा है, पूरा होने के बाद पेनिसिलीन ग्रीर पेनिसिन् लीन उत्पादों के बिक्रय मृत्य में कमी करने के प्रश्न पर विचार किया जायेगा ।

†[The MINISTER of STATE IN THE MINISTRY of PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN); The question of reduction in the sale price of penicillin and penicillin products will be examined after the existing manufacturers have completed their expansion programme which are under implementation].

Assessment of the Share Value of Jessop & Co., Calcutta

\*545. SHRI SHER KHAN: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have assessed through a body of experts the value of the shares of M/s. Jessop and Co., Limited, Calcutta; and

(b) if not, whether Government have any proposal to do it now?

to Questions

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) Some proposals have been under the consideration of Government, but no final decision has been taken so far.

CONSTRUCTION IN GREEN PARK COLONY

\*546. SHRI P. N. KATHJU: Will the Minister of Home Affairs be pleased to state whether it is a fact that during the years 1962 and 1963, the Delhi Municipal Corporation declined to accept applications seeking permission for the construction of buildings in the Green Park colony in New Delhi and its Extension and, if so, what is the reason for such action?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): A statement based on the information furnished by the Delhi Municipal Corporation is placed on the Table of the House.

### STATEMENT

The building activity in the combined shopping centre of Green Park and Green Park Extension was suspended in December, 1962. This was done due to the reason that the coloniser had shown others' land as his own property in the layout plan of the colony. In this connection, two complaints were received and the coloniser was asked to explain. Later on the coloniser settled the dispute with the complainant. In the meantime on the complaints of the residents regarding insufficient water supply question of water supply and other services in the colony was looked into. The coloniser had installed one tube-well which was not enough to supply water to the whole of the colony. The coloniser was asked to install another tube-well but he failed to do so. To ensure adequate water supply to whole of the colony,

<sup>†[ ]</sup> English translation

building activity in the entire colony was suspended on 15th May, 1963.

The coloniser then installed tubewell and made good other deficiency in the services. The Corporation having been satisfied with the development work permitted the building activity on 19th November, 1963 in the entire colony except three small pockets where there was some dispute on ownership.

#### ALL INDIA FOREST SERVICE

393. Shri ABDUL GHANI: Will the Minister of Home Affairs be pleased to state:

- (a) whether the All India Forest Service has been constituted:
- (b) if so, what categories and classes of Services, i.e., Class I. Class II etc. have been included in the Service, together with their pay scales;
- (c) what is the procedure for the recruitment to the Service;
- (d) the number of Officers in each class taken into the Service from (i) each State and (ii) directly from the date of constitution of the Service; and
- (e) whether the State Officers are taken on the recommendations of the State Governments or the Union Public Service Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No, Sir.

(b) to (e) Do not arise.

MANUFACTURE OF SCOOTERS/MOTOR CYCLES IN LUDHIANA

394. SHRI BANSI LAL: Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

- (a) whether a firm has started manufacture of scooters/motor cycles at Ludhiana (Punjab);
- (b) whether the manufacture is in technical collaboration with any

foreign firm and if so, the name of the foreign firm; and

to Questions

(c) when the scooters/motor cycles are expected to be marketted?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. Subramaniam): (a) M/s. Pearl Scooters, Ludhiana has started production of Scooters at Ludhiana.

- (b) The firm is producing Scooters in technical collaboration with M/s. Yamaha of Japan.
- (c) A first lot of their production has already been marketted and the second lot is expected to be marketted soon.

### JESSOP & CO. LTD., CALCUTTA

395. Shri S. CHANNA REDDY: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to place on the Table of the House a detailed statement showing following particulars for the 1958 to 1963 of M/s. Jessop and Co., Ltd., Calcutta, now under the management of the Union Government;

- (i) Profits earned;
- (ii) Dividends distributed;
- (iii) Transfers to Reserve Funds;
- (iv) Prices of shares, highest and lowest?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING C. Subramaniam): (i) to (iv) information is being collected and will be placed on the Table of the House.

# इंडियन क्लासिक्स का भ्रनवाद

३६६. श्री भगवत नारायण भागंव : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि इंडियन क्लासिक्स का विदेशी भाषाओं में अनवाद करने का काम किस के सुपूर्द किया गया है और पिछले तीन वर्षों में किस-किस क्लासिक का अनुवाद किस-किस भाषा में हम्राहै ?